

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2017 &**  
**IA NO. 328 OF 2017**

**Dated: 13<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Kamachi Industries Ltd.**

**... Appellant(s)**

**Vs.**

**Tamil Nadu Generation & Distribution Co. Ltd.**  
**& Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. S. Valliyangam  
Ms. S. Amali for R-1

Mr. Sethu Ramalingam for R-2

**ORDER**

Learned counsel for the parties filed written submissions and the same are taken on record.

**Judgment is Reserved.**

**(S. D. Dubey)**  
**Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)**  
**Chairperson**